

12.25 hrs.

ELECTION TO COMMITTEE

JOINT COMMITTEE ON OFFICES OF
PROFITSHRI PATTABHI RAMA RAO
(Rajamundry): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Joint Committee on Offices of Profit for the unexpired portion of the term of the Committee *vice* Shri Partap Singh died."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Joint Committee on Offices of Profit for the unexpired portion of the term of the Committee *vice* Shri Partap Singh died."

The motion was adopted

12.26 hrs.

CUSTOMS TARIFF BILL

EXTENSION OF TIME FOR PRESENTATION
OF REPORT OF THE JOINT COMMITTEEMR. SPEAKER: Mr B. R. BHAGT:
He is not here.MR. TRIDIB CHAUDHURI: He is
also not here...SHRI S. A. SHAMIM (Srinagar):
I beg to move:SHRI S. M. BANERJEE (Kanpur):
On a point of order. Has he been
permitted by you to move that?MR. SPEAKER: Yes. His name is
also there.SHRI S. A. SHAMIM: I beg to
move:

"That this House do further extend upto the first day of the second week of the next Monsoon Session (1975), the time for the presentation of the Report of the Select Committee on the Bill to consolidate and amend the law relating to customs duties."

SHRI DINEN BHATTACHARYYA
(Serampore): How could you know
that there would be another Session
and we would be there? Did you
consult any astrologer?MR. SPEAKER: It is presumed that
we shall be there. It is always un-
derstood.

The question is:

"That this House do further extend upto the first day of the second week of the next Monsoon Session (1975), the time for the presentation of the Report of the Select Committee on the Bill to consolidate and amend the law relating to customs duties."

The motion was adopted.

12. 27 hrs.

CONSTITUTION (THIRTY-SECOND
AMENDMENT) BILLEXTENSION OF TIME FOR PRESENTATION
OF REPORT OF THE JOINT COMMITTEESHRI M. C. DAGA (Pali): I beg
to move:

"That this House do further extend upto the last day of the first week of the next Monsoon Session (1975), the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India."

श्री जगन्नाथ राव जोशी (साजपुर) : अध्यक्ष महोदय, यह बिल तो जल्दी घाना चाहिये था । कितना समय लेंगे । यह डिफेंस-स बिल है । आप इसकी अनुमति न दीजिये ।

MR. SPEAKER: The question is:

"That this House do further extend upto the last day of the first week of the next Monsoon Session (1975), the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India."

The motion was adopted.

12.28 hrs.

RE. BUSINESS OF THE HOUSE—
Contd.

SHRI INDRAJIT GUPTA (Alipore): One clarification about the List of Business. Upto yesterday, the provisional List of Business had said that the Railway Budget would be presented at 3.00 p.m. and accordingly you were good enough to fix the meeting of the Business Advisory Committee at 4.30 p.m. But today I find that the Business Advisory Committee meeting has been advanced to 3.00 p.m. and the Railway Budget has been put back to 4.00 p.m. Rumour has it that the new Railway Minister, after consulting an astrologer, has decided that it is propitious for him to present the Budget at 4.00 p.m. and not at 3.00 p.m. I would like to know whether there is any truth in this. Everybody is talking about it.

SHRI PILOO MODY (Godhra): If it will result in less accidents, then we accept.

MR. SPEAKER: I do not think the Railway Minister has anything to do with it. It is fixed by our Secretariat.

SHRI SHYAMNANDAN MISHRA (Begusaria): How can it be that the

Minister has no say in this matter? Generally we find that the Minister indicated his convenience and according to that, the item is put down.

SHRI JYOTIRMOY BOSU (Diamond Harbour): That is because he did the *padarpan* into the Rail Bhavan on an Amavasya day and no Minister had stayed there for more than a year and a half since Jagjivan Babuji.

श्री वटल बिहारी वाङ्मोयी (बालियर) : मेरा सुझाव है कि जूट की हड़ताल के बारे में चर्चा दो बजे शुरू कर दी जाये क्योंकि ीच में कोई कार्यवाही नहीं है । यह हमारा बिजनेस पटरी से उतर गया है, रेल पटरी से उतरे या न उतरे ।

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): You know the discussion will take more than an hour. Therefore, let it be at the end of the day. It cannot be earlier. We have got a tight schedule. It will be after 5 p.m. From 5 to 7 p.m. you can have it.

MR. SPEAKER: This Call Attention Motion was dropped and the discussion has been fixed after the Railway Minister's Budget speech. Now, the other business is finished and if your Member, Mr. Stephen is ready to move his motion, I have no objection.

SHRI K. RAGHU RAMAIAH: He is ready. We should commence that now and then after 5 p.m. you can have the discussion.

MR. SPEAKER: Now, we have one notice under Rule 377 about this Indian Hockey Team.

Several hon. Members rose—

MR. SPEAKER: I do not allow more than one. I have allowed this. It is no question of writing to me a number of times. There are so many of them. I cannot accept all of them. I cannot commit myself.